

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3606
ANSWERED ON 10TH AUGUST, 2023**

PROCUREMENT OF HI-TECH INTERCEPTORS

3606. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to procure hi-tech interceptors to monitor rampant speeding on the National Highways and issue e-challans from the ITMS facility using Artificial Intelligence; and**
- (b) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per provisions under Section 136A of the Motor Vehicles (Amendment) Act, 2019, Ministry has notified the rule for Electronic Monitoring and Enforcement of Road Safety vide G.S.R. 575(E) dated 11th August, 2021. For the purpose of the rule, "electronic enforcement device" means a speed camera, closed-circuit television camera, speed gun, body wearable camera, dashboard camera, Automatic Number Plate Recognition (ANPR), weigh in machine (WIM) and any such other technology specified by the State Government. The implementation of the Motor Vehicles Act, 1988 and the Central Motor Vehicles Rules, 1989 comes under the purview of the States/ UTs.

However, Advanced Traffic Management System (ATMS) is presently installed in high traffic density National Highways (NHs) and Expressways such as Delhi-Meerut Expressway, Trans Haryana, Eastern Peripheral Expressway, etc. by National Highways Authority of India (NHAI). ATMS has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance.
